

**Form G – Sri Ananda Lakshmi Narasimha Industries India Private Limited – Business
Standard Andhra Pradesh and Telangana Editions**

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
SRI ANANDA LAKSHMI NARASIMHA INDUSTRIES INDIA PRIVATE LIMITED	
OPERATING A RICE MILL AT NIDADAVOLE,	
WEST GODAVARI, ANDHRA PRADESH	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.
2.	Address of the registered office
3.	URL of website
4.	Details of place where majority of fixed assets are located
5.	Installed capacity of main products/ services
6.	Quantity and value of main products/ services sold in last financial year
7.	Number of employees/ workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:
10.	Last date for receipt of expression of interest
11.	Date of issue of provisional list of prospective resolution applicants
12.	Last date for submission of objections to provisional list
13.	Date of issue of final list of prospective resolution applicants
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15.	Last date for submission of resolution plans
16.	Process email id to submit Expression of Interest
<p>Date: 04th April 2024 Place: Hyderabad</p> <p align="right">Raghu Babu Gunturu Interim Resolution Professional (Acting as Resolution Professional u/s 17) IBBI/PA-002/IP-N00025/2016-17/10053 1st Floor, Golden Heights, Plot No. 9, HUDA Techno Enclave, near Raidurg Metro Station, Raidurg, Madhapur, Hyderabad - 500 081 For Sri Ananda Lakshmi Narasimha Industries India Private Limited</p>	